

[Shri H. N. Mukherjee]

Auditor General of India for the year 1972-73, Union Government (Civil), Revenue Receipts, Volume I, Indirect Taxes.

- (2) Two Hundred and Thirteenth Report on Action Taken by Government on the recommendations contained in their Hundred and Forty-ninth Report on Bangladesh Refugees (Department of Rehabilitation).
- (3) Two Hundred and Seventeenth Report on Accounting and Procedural Matters (Department of Economic Affairs and Ministry of Finance (Defence).

ESTIMATES COMMITTEE

NINETY-EIGHTH AND NINETY-FIFTH

SHRI R. K. SINHA (Faizabad): I beg to present the following Reports of the Estimates Committee:—

- (1) Ninety-eighth Report on the Ministry of Finance (Department of Expenditure)—Delegation of Financial Powers.
- (2) Ninety-fifth Report on Action Taken by Government on the recommendations contained in their Sixty-ninth Report on the Planning Commission-Development of Backward Areas.

12.03 hrs.

STATEMENT RE. INCIDENTS IN TURKMAN GATE AREA OF DELHI ON 19-4-1976

THE DEPUTY-MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): Sir, in the course of a drive for the removal of encroachments and demolition of unauthorised structures in several parts of Delhi, the

Delhi Development Authority took up demolition operations near Turkman Gate on 13th April, 1976. Alternate accommodation or sites with some basic amenities were made available to the families who were to be shifted from this area. The operations progressed without any incident till 18th April, 1976, by which time 404 families had shifted to new localities.

On 19th April, 1976, at about 10.30 a.m., about 500 persons from the families due for shifting gathered near Turkman Gate and protested against the demolition operations. Some leaders in the crowd made inciting speeches. The officers of the Delhi Development Authority who were on the spot explained the correct position regarding the demands made by the families and pacified them for a while. Around 1 p.m. after the conclusion of prayers at Fazl-e-Ilahi mosque near Turkman Gate area, the crowds swelled to around 3,000 and started indulging in severe brick-battling, throwing stones, soda water bottles, acid bulbs, etc. Groups of anti-social elements moved in the adjoining shopping area of Asaf Ali Road also and indulged in violence and vandalism. An attempt was made to set fire to a building adjoining the Turkman Gate police post. The police post itself was also surrounded by a hostile mob. On receiving reports about these developments senior officers including the Deputy Commissioner and DIG rushed to the scene with re-inforcement. When persuasion and repeated warnings failed to disperse the crowd the police had to resort to cane charge and tear gas. These also proved ineffective and the mob violence increased. The heavy brick-battling by the crowd and from roof-tops injured 34 officials including two Superintendents of Police and 3 magistrates. As the situation deteriorated with serious threat to life and property in the locality, police had to open fire to disperse the riotous mobs. The situation was thereafter brought under control. As a result of firing 3 persons died on the spot and 3 more succumbed later to their injuries in the

hospital. Another 11 persons from the rioters, including one having gun shot wounds, and 8 police personnel including 3 with serious injuries were hospitalised for treatment.

As a precautionary measure, curfew was imposed immediately in the area of police station Jama Masjid and parts of Kamla Maket and Hauz Qazi. The curfew continues to be in force now in the area of police station Jama Masjid with suitable relaxation for two hours every day.

In respect of these incidents 3 cases have been registered at police stations Jama Masjid and Kamla Market under section 147/148/149/186/353/352/307 IPC and Rule 69 DISIR. 453 persons have so far been arrested in this connection. Situation in the area is under control and necessary vigilance is maintained.

SOME HON. MEMBERS *rose*—

(Interruptions)

SHRI S. M. BANERJEE (Kanpur):
On a point of order, Sir.

MR. SPEAKER: On what? No point of order on this. (Interruptions)

SHRI S. M. BANERJEE: I am raising a point of order.

MR. SPEAKER: Not on the Statement, because this item is over, and another item has not begun.

SHRI S. M. BANERJEE: I have a point of order.

MR. SPEAKER: The point of order must be on some item on the agenda. This item is over, because there is no discussion on this item. (Interruptions).

SHRI H. N. MUKERJEE (Calcutta-North-East): You had allowed me to make a submission yesterday that when a statement of this nature is made, it should be amenable to discussion in the House. When, in the Capital city, there is firing and people die, and the Parliament is sitting....

MR. SPEAKER: Not now.

SHRI H. N. MUKERJEE: You cannot say that we have moved out of the item altogether. This is an item of which we must take notice... (Interruptions)

MR. SPEAKER: We cannot discuss it now. I am sorry I cannot allow a point of order on this item which is over.

SHRI DINEN BHATTACHARYYA (Serampore): I have got a submission to make, not a point of order. If you look into the statement you will find how inadequate this statement is....

SHRI S. M. BANERJEE: I have only one submission; it is not on the basis of this statement; I am not touching the statement at all. I am only making a request to you. When I requested you yesterday, you were kind enough to allow a statement and that statement has come. I am only requesting that, in all fairness to all of us—we do believe the statement and we do not believe the statement, there are both sides—since this is a serious matter, let the ruling Party accept a discussion on this. After all, what is wrong in having a discussion?

MR. SPEAKER: Not now. (Interruptions).

12.13 hrs.

DEMANDS FOR GRANTS, 1976-77—
Contd.

MINISTRY OF EDUCATION AND SOCIAL
WELFARE AND THE DEPARTMENT OF
CULTURE—Contd.

MR. SPEAKER: The House will now take up further discussion and voting on the Demands for Grants under the control of the Ministry of Education and Social Welfare. Mr Mahajan may continue his speech.

SHRI Y. S. MAHAJAN (Buldana):
Mr. Speaker, Sir yesterday I be-